

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

9


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IND/3119/252/HDB/2017
NAME OF THE COMPANY	Sri Raghunath Resorts & Hospitality India Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Raghunath Resorts & Hospitality India Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DARQA MABU BASHA	PCS	csdmbasha@gmail.com 9493851015	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri Darga Mabu Basha, Learned PCS for the Petitioner Company. The Counsel is permitted to take notice to RoC. Post the case on 9.10.2017


Member (T)


Member (J)

Bm